



பாரதியார் பல்கலைக்கழகம்  
BHARATHIAR UNIVERSITY  
COIMBATORE - 641 046, TAMILNADU, INDIA

State University | Re-Accredited with "A" Grade by NAAC | Ranked 14<sup>th</sup> among Indian Universities by MHRD-NIRF

**WALK - IN - INTERVIEW**

**Notification No.E9/2019/24809-1, Date : 03.12.2019.**

The eligible candidates for the Legal Advisor (Full Time) post on Contract Basis with Consolidated salary are required, with the following qualifications.

Category	Qualification	No. of Position	Consolidated Pay (Per Month)
Legal Advisor	<ol style="list-style-type: none"><li>1. Completed Bachelor of Law (Full Time) in recognized University with minimum 10 years of Legal experience.</li><li>2. Enrolled as <b>BAR COUNCIL</b> member of Tamil Nadu.</li><li>3. Legal Experience in Educational institutions, Universities, Statutory / Autonomous body.</li><li>4. Professional experience in handling of academic and service related matters.</li><li>5. Writs before High Court of Madras and Madurai Bench of High Court.</li></ol>	1	<b>Rs.50,000 to Rs. 60,000 Based on the Experience.</b>

Interested candidates can attend Walk-in Interview **on 27.12.2019** and to bring all the relevant original certificates along with a set of attested copies, two recent passport size photos and filled in Identification-Cum-Information Sheet at the time of interview.

**Registration time: 2.00 p.m. to 3.00 p.m. Interview time: 3.00 p.m.**

**Venue: Syndicate Hall**

**Instructions for Candidates:**

1. The University reserves the right to fill up or not to fill up the post without assigning any reason.
2. The application registration will be stopped at 3.00 P.M.
3. The TA/DA or any other allowances will not be paid.
4. The above post is purely temporary.
5. The Identification-Cum-Information Sheet can be downloaded from the University website [www.b-u.ac.in](http://www.b-u.ac.in).

REGISTRAR. i\c

**BHARATHIAR UNIVERSITY - COIMBATORE 46.**

**IDENTIFICATION – CUM - PERSONAL INFORMATION SHEET**

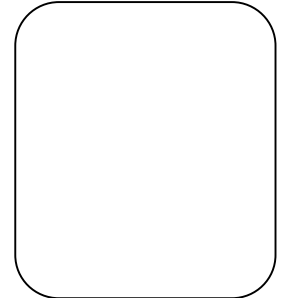
Applied for the Post of \_\_\_\_\_

1) Name of the Candidate :

2) Date of Birth & Age :

3) Gender :

4) Community :



5)

Permanent Residential Address	Address For Communication

6) Phone / Mobile No. :

7) Educational Qualifications :

Educational Qualification from X Std [SSLC] onwards.

Qualification	Register Number	Year of passing	Mark / Class	Board / University	Mode of Study Regular /Distance/ OUS

**8) Previous Experience if any:**

1. Enrolled as **BAR COUNCIL** member of Tamil Nadu.

Enrollment number : \_\_\_\_\_

2. **LEGAL EXPERIENCE** in Educational Institutions, Universities, Statutory / Autonomous body.

Sl.No.	Name of	Period		Total Service
		From	To	
1.	<b>Educational Institution</b>			
2.	<b>Universities</b>			
3.	<b>Statutory / Autonomous body</b>			
4.	<b>Others</b>			

3. **PROFESSIONAL EXPERIENCE** in handling of academic and service related matters.

Sl.No.	Name of the Company/Organization/Private	Period		Total Service
		From	To	

4. Writs before High Court.

Sl.No.	No. of Writs filed before High Court of Madras	No. of Writs filed before Madurai Bench of High Court

The above information submitted by me is true and correct to the best of my knowledge.

**Date:**

**SIGNATURE OF THE APPLICANT**

**FOR OFFICE USE ONLY**

**ORIGINAL CERTIFICATES SUBMITTED BY THE CANDIDATE AT THE TIME OF INTERVIEW ARE VERIFIED.**

**A.S.O.**

**S.O.**

**D.R.**